## Selection of Candidates on Southern Railway

\*1128. Shri Riayaperumai: Will the Minister of Railways be pleased to state:

- (a) how many applications were received for Class III posts (both Technical and non-Technical) from Scheduled Castes and Scheduled Tribes candidates during the years 1988, 1986 and in 1987 so far on the Southern Railway; and
- (b) how many candidates were selected from those communities during the same period?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 39].

Shri B. S. Murthy: May I know how many seats were reserved for the Scheduled Castes, and whether the number selected was equal to the number advertised for?

Shri Shahnawas Khan: The information is given in the statement.

Shri B. S. Murthy: It is not given.

Mr. Speaker: If it is not given, he has not got it.

Shri Shahnawas Khan; I will give the information if you permit. The statement gives the numbers of candidates selected for Class III year-wise.

Shri B. S. Murthy: I want to know how many posts have been advertised?

Shri Shahnawas Khan: In 1955, a total of 365 seats were reserved for the Scheduled Castes. Out of that, 384 seats were filled up, leaving a balance of 1 seat. For Scheduled Tribes, it was a little more. In 1956, the number of seats reserved for Scheduled Castes was 229 and the number actually filled, 317, that is minus 12. In 1957, upto September, 30, the number of seats was 176 and the number actually filled, 164 leaving a balance of 12.

Shri B. S. Murthy: How many Scheduled Caste people have been selected for non-reserved seats?

Shri Shahnawas Khan: I require separate notice.

Shri M. B. Krishna: May I know whether there is any proposal to nominate a member of the Scheduled Castes on the Selection Board of the Southern Railway as well as of other zones also?

Mr. Speaker: That is for Class III service?

Shri M. R. Krishna: Yes, and also Class IV. They have got Selection Boards.

Shri Shahnawas Khan: It is a suggestion for action.

Shri Thimmalah: Are Government aware that whenever a Scheduled candidate has get standard merit, that is, merit of a general candidate, the Selection Board purposely selects him for the reserved appointment instead of putting him in the general quota?

Shri Shahnawas Khan: There is a definite quota fixed for Scheduled Castes and Scheduled Tribes. Our first concern is to fill up that minimum quota. If that quota is filled up and we have people who are qualified to compete and be selected in open competition, there is no bar to taking them that way.

Shri Thirumala Rao: May I know the relative numbers of candidates recruited from the Andhra, Tamil Nad and Mysore areas?

Shri Shahnawas Khan: We do not maintain State-wise figures.

Shri Jaipal Singh: May I seek clarification on a rather important point? The hon. Minister raised the question of certain quotas being fixed. Are these quotas only for the subordinate appointments or is there any regulation for superior and senior appointments also?

Shri Shaksawas Khan: Yes, Reservation for Scheduled Castes is guranteed by the Constitution. Buch

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the UPSC reserve certain vacancies for them.

Mr. Speaker: For higher posts? Shri Shahnawaz Khan: Yes.

## Port Development Programme

Dr. Ram Subhag Singh: Shri Raghunath Singh: Shri Jaganatha Rao: \*1130. Shri Heda: Shri Mohan Swarup: Shri Tangamani: Shri N. R. Munisamy: Sardar Iqbal Singh:

Will the Minister of Transport and Communications be pleased to state:

- (a) whether Government had approached the World Bank to assist our Port Development Programme;
- (b) whether the World Bank has sent any team to India for studying our Port Development Projects; and
- (c) the progress so far made that regard?

The Minister of States in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) (b). Yes Sir.

(c) A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 40].

Dr. Ram Subhag Singh: Sometime ago the Transport Minister had said that the World Bank had refused to give any loan for construction of a dry dock at Visakhapatnam. May I know whether this will also be considered by the Bank now because Visakhapatnam is included statement?

Shri Raj Bahadur: We approached the World Bank for loan for the development projects of the Ports, more particularly the foreign content thereof in respect of Calcutta, Bombay, Madres and Visakhapatnam ports, as also for a dry dock at Visakhapatnam and a dredger-cum-survey launching pool. The matter is under consideration of the Bank. The team did at one time say that the last two items were not included in their terms of reference.

Dr. Ram Subhag Singh: What are the foreign exchange requirements for the four ports mentioned in the statement?

Shri Raj Bahadur: For all these projects, we require as much Rs. 38,67,55,000 of foreign exchange.

Shri N. R. Munisamy: May know whether, while visiting these four ports, the mission also went to the ports of Dharwar and Cochin?

Shri Raj Bahadur: They essentially came for these four major ports which have experienced a larger volume of traffic, for which we have to cater.

Shri Damani: May I know whether the idle capacity of the important ports has been brought under use?

Shri Raj Bahadur: So far as the ports of Bombay, Calcutta, Madras and Visakhapatnam are concerned, occasionally there might be a little idle capacity, but by and large, they keep fully busy in accordance with the volume of traffic that flows in.

Shri N. R. Munisamy: The Development programme envisages not the development of these 4 ports only but also of other ports like Cochin, Dharwar etc. So, why were they not taken to other ports so that they may have an idea of the overall picture of development?

Shri Raj Bahadur: We took the relative importance of the ports into consideration. Each of these ports however, has its own development programme.

## पटसन

\*११३१. भी विभृति मिथा: क्या खाळ तथा कृषि मंत्री यह बताने की कृपा करेंबे कि:

(क) क्या सरकार ने पटसक साफ करने का कोई नया तरीका निकासा है : और